

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 300/2020

In the matter of:

Tilak Raj & Ors.

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondents

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Filed by:


(Ajeeta Dayal Agrawal)
Sr. Environmental Engineer

New Delhi:

Dated: 27.10.2021.

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
27.08.2021.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 27.08.2021 and was pleased to direct:
 - (a) The Secretary, Urban Development, Delhi and the Secretary Environment, Delhi to hold a joint meeting on the subject with the concerned authorities, including the concerned Municipal Corporations and DJB to decide the course of action for compliance with the statutory mandate of ensuring scientific disposal of sewage collected by the tractors/vehicles, in pursuance of licenses given by the Delhi Government.
 - (b) Action is required so as to ensure that septage/ fecal material going to the pre- identified FS - STP till connectivity of septage to the sewer lines takes place by concerned households taking the requisite connections.

2. That, a meeting was taken by the Pr. Secretary (Env.) & Secretary (UD) on 15.09.2021 in compliance with the aforesaid order. Officials of EDMC, District Magistrate (South District), UD-Department, DPCC, SDMC, North DMC, DJB and representatives of other departments attended the Meeting. After detailed deliberations on the various issues

related to Septage/ Faecal Sludge management in Delhi following decisions were taken:

1. All the concerned departments [DJB, 3 DMCs, NDMC, DCB, DMs of each 11 Revenue Districts and Drain Owning Agencies (IFCD, DSIIDC, DDA, PWD etc.)] shall provide Name and Designation of their Nodal officer's alongwith their contact details to UD Deptt/ DPCC.
2. Delhi Jal Board shall prepare a detailed Action Plan including No. of Unauthorised Colonies/ Settlements along with No. of Households and Quantum of estimated Septage/ Septic tank effluent generation from the households in unsewered areas (Unauthorised Colonies/ Settlements) with timelines for providing sewerage system in the unsewered areas for whole of Delhi focusing Sangam Vihar area.
3. DJB shall also provide Present status of Septage/ Faecal Sludge Generation & Collection in Delhi including No. of Vendors & Vehicles authorized by DJB for Collection, Transportation & Disposal of Septic tank waste (Septage) from unsewered areas (Unauthorised Colonies/ Settlements) and designated locations (SPS & STP) for disposal of Septic tank waste (Septage) in Delhi giving such information in respect of Sangam Vihar.
4. All the Local Bodies (3 DMCs, NDMC & DCB) and DJB shall provide the Action Taken/ Compliance Report w.r.t. notification 12.11.2018 regarding regulations for collection, transportation & Disposal of waste of septic tanks (septage) to UD Deptt/ DPCC.
5. All the District Magistrates shall submit their report regarding functioning of Septage Management Committee and action taken by District Magistrates for ensuring the enforcement & compliance w.r.t. Notification of Urban Development Department dated 12.11.2018.

6. Septage Management Committee headed by District Magistrate (South District)/ Addl. District Magistrate (South District) including representatives of DJB, SDMC and Drain Owning Agencies shall visit Sangam Vihar area w.r.t. Septic Tank Waste Management (Septage).

Minutes of the joint Meeting held on 15.09.2021 is enclosed herewith as **Annexure-1**.

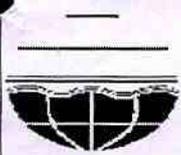
3. That, subsequent to meeting held on 15.09.2021, Delhi Jal Board has submitted the following information vide letter dated 24.09.2021:
 - (a) DJB has authorised 208 vendors for collection, transportation & disposal of septage for whole of Delhi. There are 86 No. of designated locations for collection of septage. These vendors collected 33201.3 KL septage in the month of August, 2021 and 18,645 KL septage from 01.09.2021 to 15.09.2021. Till 15.09.2021 total 6,68,831 KL septage was treated by DJB.
 - (b) There are 1799 unauthorised colonies in Delhi:
 - In 573 unauthorised colonies sewer network has already laid and commissioned
 - In 469 unauthorised colonies work for laying of sewer network is under progress and timeline of completion is December, 2023.
 - In 114 unauthorised colonies work for laying of sewer network has been awarded and timeline of completion is December, 2024.
 - (c) For Sangam Vihar Constituency:
 - i. There are total 58 unauthorised colonies.
 - ii. In 16 unauthorised colonies work of sewer network is in progress and timeline of completion is June 2022.
 - iii. In 8 unauthorised colonies not developed on forest land, estimate for work of sewer network is under approval and timeline of completion is December, 2023.

- iv. In 12 unauthorised colonies developed partially on forest land, estimate for the work of sewer network is under process for the area out of forest land and timeline of completion is March, 2024.
- v. In 12 No. of unauthorised colonies NOC from forest department is yet to be received and timeline of completion is 3 years after obtaining the NOC.
- vi. In 10 No. of unauthorised colonies NOC from UD department is yet to be received and timeline of completion is 3 years after obtaining the NOC.

Copy of the letter dated 24.09.2021 of Delhi Jal Board is enclosed as **Annexure-2.**

The present status report may kindly be taken on record.


(Ajeeta Dayal Agrawal)
Sr. Environmental Engineer



5

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
 visit us at : <http://dpcc.delhigovt.nic.in>

F. No. DPCC/CMC-II/(OA. 300/2020)/ 7537-7568

Dated: 21.09.2021

Minutes of Joint Meeting of Pr. Secy. (Env.) & Secy. (UD), GNCTD held on 15.09.2021

Sir/ Madam,

Annexure-1

Please find enclosed herewith **Minutes of Joint Meeting of Pr. Secretary (Env.) & Secretary (UD), GNCTD held on 15.09.2021 at 03:30 PM** through Video Conferencing regarding Implementation of orders dated 27.08.2021 of Hon'ble NGT in OA No. 300/2020 in the matter of Tilak Raj & Ors. Vs Govt. of NCT of Delhi for necessary action as mentioned in the said minutes.

Proforma for providing Information/Action Taken Report of the Local Bodies/Delhi Jal Board/ District Magistrates/ Drain Owning Agencies w.r.t Notification dated 12.11.2018 of UD Deptt., GNCTD for Septic Tank Wastes (Septage) and Order dated 09.01.2019 of Chief Secy. and Order dated 15.01.2019 of UD Deptt. regarding imposition of Environmental Compensation for prevention of dumping of Solid Waste, Industrial Waste & Sewage into the drains **is also enclosed for submitting the information by 5th and 20th of every month to UD Department & DPCC at following emails :**

Urban Development Deptt., GNCTD : psud@nic.in & deputysecretarywater@gmail.comDPCC : msdpcc2019@gmail.com & dpcc.wmc2@gmail.com

Yours faithfully

(D. K. Singh)

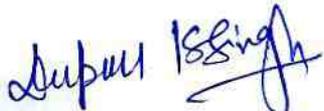
Sr. Env. Engineer
& Incharge WMC-II**Enclosures: As Above****To,**

1. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
2. The Chairman, New Delhi Municipal Council, Palika Kendra Building, Parliament Street, Delhi- 110001.
3. The Commissioner, South Delhi Municipal Corporation (SDMC), 9th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi - 110002
4. The Commissioner, North Delhi Municipal Corporation (NDMC), 4th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi-110002
5. The Commissioner, East Delhi Municipal Corporation (EDMC), 419, Udyog Sadan, Patparganj Industrial Area, Delhi-110092
6. The Chief Executive Officer, Delhi Cantonment Board (DCB), Delhi Cantt. Sadar Bazaar, New Delhi-110010.
7. The Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Karol Bagh, New Delhi-110005
8. The Secretary, Irrigation & Flood Control Department (I&FC), GNCTD, L. M. Bundh, Shastri Nagar, Delhi - 110031.

9. The Commissioner of Industries, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-110092.
10. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi – 110001
11. The Secretary, Public Works Department, 5th Level, Delhi Secretariat, I.P.Estate, Delhi-02
12. The Chief Executive Officer, Delhi Urban Shelter Improvement Board (DUSIB), Punarwas Bhawan, I.P. Estate, New Delhi – 110002
13. The District Magistrate (South) M.B. Road, Saket, New Delhi-110068
14. The District Magistrate (Central) 14, Darya Ganj , New Delhi- 110002
15. The District Magistrate (East) L.M. Bund, Shastri Nagar, Delhi-31
16. The District Magistrate (New Delhi) 12/1, Jam Nagar House, Sahajahan Road, New Delhi 110011
17. The District Magistrate (North) Alipur, Delhi – 110036
18. The District Magistrate (North East) D.C. Office Complex, Nand Nagri, Opposite Gagan Cinema, Delhi-93
19. The District Magistrate (North West) Kanjhawala, Delhi – 110081
20. The District Magistrate (Shahdara) Nand Nagri, Opposite Gagan Cinema, Delhi-93
21. The District Magistrate (South East) Old Gargi College Building, Iajpat Nagar –IV, Delhi -110024
22. The District Magistrate (South West) Old Terminal Tax Building Kapashera, New Delhi-37
23. The District Magistrate (West) Plot No. 3, Shivaji Place, Near West Gate Mall, Raja Garden, Delhi – 110027

Copy to :

1. The Addl. Chief Secretary, Urban Development Department, Govt of NCT of Delhi, 9th Level, Delhi Secretariat, I.P. Estate, Delhi -110002
2. The Principal Secretary (Environment & Forest), 6th Floor, Delhi Secretariat, I.P.Estate, New Delhi – 110002
3. The Secretary (UD), Urban Development Department, Govt of NCT of Delhi, 9th Level, Delhi Secretariat, I.P. Estate, Delhi -110002
4. The Divisional Commissioner, 5 Sham Nath Marg, Delhi-110054.
5. The Sp. Secretary (UD-I), Urban Development Department, Govt of NCT of Delhi, 9th Level, Delhi Secretariat, I.P. Estate, Delhi -110002
6. The Member (Drainage) Delhi Jal Board, Varunalaya Phase-II, Jhandewalan, Karol Bagh New Delhi-110005
7. The Member Secretary, DPCC
8. Sr. Env. Engineer, CMC-II, DPCC
9. LO, DPCC


(D. K. Singh)
Sr. Env. Engineer
& Incharge WMC-II

Minutes of Joint Meeting of Pr. Secretary (Env.) & Secretary (UD), GNCTD held on 15.09.2021 at 03:30 PM through Video Conferencing regarding Implementation of orders dated 27.08.2021 of Hon'ble NGT in OA No. 300/2020 in the matter of Tilak Raj & Ors. Vs Govt. of NCT of Delhi.

Addl. Commissioner, EDMC, District Magistrate (South District), Sh. Subhash Chandra, Sp. Secy (UD), Member Secretary, DPCC, Sh. Dinesh Yadav (Chief Engineer), SDMC, Sh. A.K. Gupta (Superintendent Engineer), North DMC, Sh. Bhupesh Kumar, Addl. Chief Engineer, DJB, SEE (CMC-II) & SEE (WMC-II), DPCC and representatives of other departments attended the Joint Meeting of Pr. Secretary (Env.) & Secretary (UD) on 15.09.2021.

Pr. Secretary (Env.), GNCTD welcomed all the participants and briefed the order dated 27.08.2021 of Hon'ble National Green Tribunal in OA No. 300/2020 in the matter of Tilak Raj & Ors. Vs Govt. of NCT of Delhi regarding unscientific dumping of sewage by tractors/vehicles of the septic tank cleaners at Sangam Vihar and to decide the course of action for compliance with the statutory mandate of ensuring scientific disposal of sewage collected by the tractors/vehicles, in pursuance of licenses given by the Delhi Government. Action is required so as to ensure that septage/fecal material going to the pre- identified FS - STP till connectivity of septage to the sewer lines takes place by concerned households taking the requisite connections.

Following were also briefed during the meeting :-

- Notification dated 12.11.2018 issued by Urban Development Department, GNCTD regarding regulations for collection, transportation & disposal of waste of septic tanks (septage) and related matters. These regulations are known as "Delhi Water Board Septage Management Regulations, 2018".
As per the provisions of said regulations, septage management committee is to be constituted in each district headed by District Magistrate and having member from various departments (DMCs & DJB). DJB is responsible for issuing license to the vendor authorizing them for collection transportation and disposal of septic tank waste (septage) into the designated locations (SPS or STP) for treatment.
- Order dated 09.01.2019 issued by Chief Secretary, GNCTD for prevention of dumping of solid waste, industrial waste and sewage into the drains.
- Office order dated 15.01.2019 issued by Urban Development Department, GNCTD regarding imposition of Environmental compensation of Rs. 50,000/- by field officers of concerned Drain Owing Agencies on the violators.
- Order dated 17.03.2020 issued by Urban Development Department, GNCTD regarding constitution of Integrated Drain Management Cell (IDMC) headed by Chief Secretary and having Drain Owing Agencies for remediation and management of all drains of Delhi.
- Standard Operating Procedure (SOP) for Collection, Transportation and Disposal of Septage from Households of Unauthorised/ Unsewered Colonies issued by Urban Development Department, GNCTD vide letter dated 31.03.2020 was also referred and briefed by Secretary (UD) in the meeting.
- Directions of Hon'ble NGT in its order dated 27.01.2021 in O.A 06/2012 in the matter of Manoj Mishra Vs. Union of India & Ors. for control for pollution in river Yamuna including Septage/ Faecal material management as per the recommendation of the Yamuna Monitoring Committee (YMC) in its 5th report and tabular statement.

Action Taken/ Compliance status w.r.t. above mentioned notification dated 12.11.2018 issued by Urban Development Department, GNCTD, said orders dated 09.01.2019 & 15.01.2019 and directions of Hon'ble National Green Tribunal in above mentioned cases were inquired from the Officers/ Representatives of various departments present during the meeting.

Representatives of EDMC, SDMC and North DMC informed that they are taking action w.r.t. said notification and orders and issuing Challans/ Environmental Compensation to the violators. SDMC has also prepared SOP for Septage/ Faecal Sludge management in their area and circulated list of 208 vendors authorized by DJB. DJB representative informed that earlier timeline of 30th April, 2021 fixed for household connections to the sewerage system of DJB in colonies where sewerage system has been provided by DJB could not be adhered and revised timeline is yet to be decided.

It was informed that Delhi Jal Board has so far registered 208 licensed vendors (Emptiers) for collection and transportation of sewage from the septic tanks and has identified 86 SPS points for receiving the Septage.

After detailed deliberations on the various issued rated to Septage/ Faecal Sludge management in Delhi following decisions were taken :

1. All the concerned departments [DJB, 3 DMCs, NDMC, DCB, DMs of each 11 Revenue Districts and Drain Owing Agencies (IFCD, DSIIDC, DDA, PWD etc.)] shall provide Name and Designation of their Nodal officers alongwith their contact details (Mobile No. and Email) to UD Deptt/ DPCC **within a week** for providing compiled Action Taken Report in the Proforma enclosed as **Annexure – I** on fortnightly basis by 5th and 20th of every month to UD Deptt/ DPCC.

[Action By: DJB, Local Bodies, DMs and Drain Owing Agencies (IFCD, DSIIDC, DDA, PWD etc.)]

2. Delhi Jal Board shall prepare a detailed Action Plan including No. of Unauthorised Colonies/ Settlements along with No. of Households and Quantum of estimated Septage/ Septic tank effluent generation from the households in unsewered areas (Unauthorised Colonies/ Settlements) with timelines for providing sewerage system in the unsewered areas for whole of Delhi focusing Sangam Vihar area.

DJB shall also provide Present status of Septage/ Faecal Sludge Generation & Collection in Delhi including No. of Vendors & Vehicles authorized by DJB for Collection, Transportation & Disposal of Septic tank waste (Septage) from unsewered areas (Unauthorised Colonies/ Settlements) and designated locations (SPS & STP) for disposal of Septic tank waste (Septage) in Delhi giving such information in respect of Sangam Vihar areas separately **within a week**.

[Action By : Delhi Jal Board]

3. All the Local Bodies (3 DMCs, NDMC & DCB) and DJB shall provide the Action Taken/ Compliance Report w.r.t. notification 12.11.2018 regarding regulations for collection, transportation & Disposal of waste of septic tanks (septage) to UD Deptt/ DPCC **within a week**.

[Action By : Local Bodies (3 DMCs, NDMC & DCB) and DJB]

4. All the District Magistrates shall submit their report regarding functioning of Septage Management Committee and action taken by District Magistrates for ensuring the enforcement & compliance w.r.t. said notification of Urban Development Department dated 12.11.2018.

[Action By : All the District Magistrates]

5. Septage Management Committee headed by District Magistrate (South District)/ Addl. District Magistrate (South District) including representatives of DJB, SDMC and Drain Owing Agencies shall visit Sangam Vihar area w.r.t. Septic Tank Waste Management (Septage) in said area and submit report to UD Deptt/ DPCC within 10 days.

[Action By : DM (South District)/ Septage Management Committee]

On the aforementioned matter further meetings will be taken in future by Secretary, Urban Development Department, GNCTD to monitor & review the progress w.r.t. Septic tank waste (Septage) management in Delhi.

2

Forma for Providing Information/Action Taken Report of the Local Bodies/Delhi Jal Board/ District Magistrates/ Drain Owning Agencies w.r.t Notification dated 12.11.2018 of UD Deptt., GNCTD for Septic Tank Wastes (Septage) and Order dated 09.01.2019 of Chief Secy. and Order dated 15.01.2019 of UD Deptt. regarding imposition of Environmental Compensation for prevention of dumping of Solid Waste, Industrial Waste & Sewage into the drains (To be submitted on Fortnightly basis by 5th and 20th of every month to UD Deptt/ DPCC)

Name of the Department/ Organisation : Fortnight : 1st / 2nd Month : Year

S. No.	Department	Action Taken w.r.t Notification dated 12.11.2018						Action Taken w.r.t Orders dated 09.01.2019 & 15.01.2019											
		No. of Authorized Vendors for Collection, Transportation & Disposal of Septage	No. of Designated Locations for receiving septage	Septage Collected by Authorised Vendors & Treated in the Fortnight (in KL)	Cumulative Septage Collected by Vendors & treated till (in KL)	No. of Challans/ Notices issued	Amount of EC Imposed	Amount of EC Received	Amount of EC to be Recovered	Remarks									
1.	Delhi Jal Board																		
2.	Local Bodies	No. of Unauthorized Colonies/Settlements in Un-Sewered Areas	No. of Households disposing their septic tank Effluent/Septage through Authorized Vendors of DJB	No. of Households disposing their Septic Tank Effluent/Septage through Unauthorized Vendors of DJB	Action Taken by Local Bodies														
					No. of Challans /Notices issued	Amount of EC Imposed	Amount of EC Received	Amount of EC to be Recovered											
3.	Drain Owning Agencies (IFCD, DSIIDC, DDA, PWD etc)																		
4.	District Magistrates	No. of Meetings of Septage Management Committee held in the Fortnight	Brief of the Action Taken by DMs to ensure Enforcement of the Septage/ Regulations	No. of Vehicles/Tankers found unauthorizely discharging septage into the Drains/Water Bodies/Land etc.	Action taken by District Magistrates														
					No. of Vehicles/ Tankers Impounded	Amount of EC Imposed	Amount of EC Received	Amount of EC to be Recovered	Remarks										

EC – Environmental Compensation

Name of Nodal Officer :
 Designation :
 Mobile No. :
 (Signature of Nodal Officer)

Annexure-2

1276 / Pylaw
01/10/21

1612 / S.S.E.
4/10/21

ms/1432
05/10/21



**DELHI JAL BOARD :GOVT. OF DELHI
OFFICE OF CHIEF ENGINEER(SDW)NW
KESHOPUR STP, NEW DELHI 110018**



F No/DJB/CE(SDW)NW/2021 / 644

DATE: 24/9/21

Sub: Action Taken Report for Minutes of Joint Meeting of Pr. Secretary(Env.) & Secretary(UD), GNCTD held on 15.09.21 at 3:30PM through Video Conferencing regarding Implementation of orders dated 27.08.21 of Hon'ble NGT in OA No. 300/2020 in the matter of Tilak Raj & Ors. Vs Govt. of NCT of Delhi.

MS DPCC

1. Action taken report in the Performa as per Annexure 1 for period upto 31.08.21 is enclosed as Annexure A and for period upto 15.09.21 is enclosed as Annexure B.
2. Detail action plan including nos. of unauthorized colonies, septage generation with timelines for providing sewage system in un-sewered areas for whole of Delhi is enclosed as annexure C. The detail specifically for unauthorized colonies in Sangam Vihar constituency is enclosed as Annexure D.

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WMS/631
06/10/21

End - As above
Updated by PS UD (Pic in
& other office)

[Signature]
(S.C. Vashishth)
CE(SDW)NW

[Handwritten mark]
4.16

~~Annexure 180~~
05/10/2021
A/c Case II

Copy to:
SE (SW)
SEE (Home-II)

Annexure A

Performa for providing information/Action Taken Report of the Delhi Jal Board wrt Notification dtd 12.11.2018 of UD for septage tank waste and order dtd 9.01.2019 of Chief secretary & order dtd 15.01.2019 of UD deptt regarding imposition of EC for prevention of dumping of solid waste, Industrial waste & Sewage into the drains (for the period upto 31.08.21)

Name of deptt :- Delhi Jal Board

Name of the Month :- August

Year :- 2021

Department	No of authorized vendors for collection, transportation & disposal of septage	Number of designated location for collection of Septage	Septage Collected and treated (Kilo Ltrs)	Septage treated by DJB till date	No of Challan/ Notice issued	Amt of EC imposed	Amt of EC Received	Amt of EC to be recovered	Remarks
DJB	*208 for all Delhi	*86 Nos	33201.3 KL	650186.1 KL	NA	NA	NA	NA	NA

*Details are available on DJB website- <http://delhijalboard.nic.in/content/information-regarding-license-issued-collection-transportation-and-disposal-septic-tank>

Annexure B

Performa for providing information/Action Taken Report of the Delhi Jal Board wrt Notification dtd 12.11.2018 of UD for septage tank waste and order dtd 9.01.2019 of Chief secretary & order dtd 15.01.2019 of UD deptt regarding imposition of EC for prevention of dumping of solid waste, Industrial waste & Sewage into the drains

Name of deptt :- Delhi Jal Board

Name of the Month :- September (01.09.21 to 15.09.21)

Year :- 2021

Department	No of authorized vendors for collection, transportation & disposal of septage	Number of designated location for collection of Septage	Septage Collected and treated (Kilo Litrs)	Septage treated by DJB till date	No of Challan/ Notice issued	Amt of EC imposed	Amt of EC Received	Amt of FC to be recovered	Remarks
DJB	*208 for all Delhi	*86 Nos	18,645 KL	6,68,831 KL	NA	NA	NA	NA	NA

*Details are available on DJB website- <http://delhijalboard.nic.in/content/information-regarding-license-issued-collection-transportation-and-disposal-septic-tank>

Annexure C

Action plant of DJB for laying sewer network and tentative volume of septage generated in unauthorized colonies

Description	Timelines	Remarks
Total Nos. of unauthorized colonies.	1799 nos.	
Nos. of unauthorized colonies where sewer network has already laid and commissioned.	573 nos.	
Nos. of unauthorized colonies where work of laying of sewer network is under progress	469 nos.	1 no. - Oct, 2021 155 nos. - Mar, 2022 198 nos. - Dec, 2022 115 nos. - Dec, 2023
Nos. of unauthorized colonies in GOC where work of laying of sewer network is awarded.	114 nos.	24 nos. - June, 2023 50 nos. - Dec, 2023 40 nos. - Dec, 2024
Nos. of unauthorized colonies where sewer network is yet to be proposed.	509 nos.	
Nos. of unauthorized colonies under Sonia vihar STP where sewer network is yet to be proposed	6 nos.	
Nos. of unauthorized colonies where NOC is awaited/O-zone	134 nos.	
Total Nos. of Unauthorized colonies where sewer network is not available at present and residents are using septic tanks	1226 nos.	
Nos. of households in unauthorized colonies where sewer network yet to be available at present considering 1000 households per colonies.	12,26,000 nos.	
Tentative volume of septage generated per year in unauthorized colonies where sewer network is not available at present.	*11,27,920 KL	*Septage generated per year as per CPHEEO Manual

Annexure D

Action plan of DJB for laying sewer network and tentative volume of septage generated in unauthorized colonies in Sangam Vihar constituency.

Description	Nos.	Timelines	Remarks
Total Nos. of unauthorized colonies.	58 nos.		
Nos. of unauthorized colonies where the work of sewer network is in progress.	16 nos.	June, 2022	
Nos. of unauthorized colonies not developed on forest land where estimate for the work of sewer network is under approval	8 nos.	Dec. 2023	
Nos. of unauthorized colonies developed partially on forest land, estimate for the work of sewer network is under process for the area out of forest land.	12 nos.	March, 2024	
Nos. of unauthorized colonies where NOC from forest/UD department is yet to be received.	12 nos. (NOC from forest) + 10 nos. (NOC from UD)	3 years after NOC obtained.	
Total Nos. of Unauthorized colonies where sewer network is not available at present and residents are using septic tanks	58 nos.	-	
Nos. of households in unauthorized colonies where sewer network yet to be available at present considering 1000 households per colonies.	58,000 nos.	-	
Tentative volume of septage generated per year in unauthorized colonies where sewer network is not available at present.	*53,360 KL	-	*Septage generated per year as per CPHEEO Manual